

our trains travel people from the dizzy heights of the Himalayas to the warm waters of the Indian Ocean, from the scorching desert sands of Rajasthan to the forests and hills of Arunachal Pradesh, Assam and Nagaland. Our compartments recognise no region, no religion and no caste. In our compartments mix the Imam and the Purohit, the Priest and the Granthi and we merge momentarily into Tagore's ideal India where the world is not being broken up into fragments by national domestic walls. It is the same picture of unity that the Prime Minister is striving to ensure all over the country and with your continued support, hon. Members, I would like to assure you, that we will continue to contribute our mite to this nation building exercise both in action and in spirit.

I would once again thank all the hon. Members for their encouragement given to us.

(Interruptions)

AN HON. MEMBER : I would like to know the rationale behind providing eight hundred crores to Guna-Etawah line...
(Interruptions)

MR. DEPUTY SPEAKER : We take up matters under Rule 377 now.

12.50 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Demand for an alcohol based industry in Khalilabad tehsil of Basti district in Uttar Pradesh

DR. CHANDRA SHEKHAR TRIPATHI (Khalilabad) : Mr. Deputy Speaker, Sir, eastern Uttar Pradesh is still the most backward and neglected area in the country. Lakhs of unemployed youngmen face the acute problem of livelihood. In terms of industry, Basti district is the most backward district in Uttar Pradesh. There are a large number of sugar mills in district Basti and in its adjoining districts of Gorakhpur, Deoria, Gonda. Despite the availability of large quantities of molasses from these sugar mills, it is not

being utilised properly. As a result of it if goes waste, which can otherwise be used to set up alcohol based industries in this area. It would, on the one hand, result in the reduction of import of various chemicals and saving in the foreign exchange being spent on it and on the other hand, it will provide avenues of employment to thousands of people in eastern Uttar Pradesh thereby solving their problem of livelihood.

Therefore, I urge the Government that an alcohol based industry be set up in the Khalilabad tehsil of Basti district in Uttar Pradesh so that the unemployed persons of the area can get employment and their acute problem of starvation is solved.

[Translation]

- (ii) Necessary funds needed for Dhauliganga Hydro-electric Project in Pithoragarh district of Uttar Pradesh

SHRI HARISH RAWAT (Almora) : Mr. Deputy Speaker, Sir, in the Pithoragarh district of Uttar Pradesh, the survey work regarding the first phase of Dhauliganga Hydro-Electricity project was completed about 2 years ago but in spite of untiring efforts of the senior officers of the N.H.P.C., the Ministry is not clearing the project, whereas necessary allocations have been made for other projects whose survey has been completed.

I would, therefore, request the hon. Minister to provide necessary funds in the year 1987-88 for the construction of this project.

- (iii) Need to construct a separate road for civil airport at Kutch

SHRIMATI USHA THAKKAR (Kutch) : Mr. Deputy Speaker, Sir, I want to submit that my constituency Kutch is a border area, and I am raising a sensitive issue concerning this area with the hope that a solution will be found thereto. There is an airport in Kutch-Bhuj. The Defence airport as well as the civil airport are both at the same place. From the security angle it is essential that passengers do not take their vehicles inside the airport complex. The vehicles have to be parked